

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.220

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.... **RESPONDENT**

SECTION

U/s 241-242

Order delivered on 13.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.05.2023.

Sd/-

(Court Officer)